

12.01-1/2 hrs.

Title: Regarding passing of the Essential Services (Maintenance) Ordinance Repeal Bill, 2001 by the Rajya Sabha at its sitting held on 10th December, 2001.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 10th December, 2001, agreed without any amendment, to the Essential Services (Maintenance) Ordinance Repeal Bill, 2001, which was passed by the Lok Sabha at its sitting held on the 29th November, 2001."

MR. SPEAKER: Now, the House shall take up discussion under Calling Attention.